

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

Thursday, the 7th day of October 2021 / 15th Aswina, 1943
WP(C) NO. 21462 OF 2021(G)

PETITIONERS:

1. UNNIKRISHNAN K. M., AGED 56 YEARS, S/O. MADHAVAN, KARAKATT HOUSE, KUNNAMKULAM VILLAGE, KUNNAMKULAM TALUK, KUNNAMKULAM P. O., THRISSUR DISTRICT - 680 503.
2. OLIVER DANTES ,AGED 52 YEARS, S/O. LATE ZACHARIAH, THOLATH HOUSE, PAZHANJI VILLAGE, KUNNAMKULAM TALUK, PAZHANJI P. O., THRISSUR DISTRICT - 680 542.

RESPONDENTS:

1. BAR COUNCIL OF KERALA, REP. BY ITS SECRETARY, CAMPUS ERNAKULAM, BAR COUNCIL BHAVAN, HIGH COURT ROAD, KOCHI, KERALA - 682 031.
2. C. B. RAJEEV, AGED 59 YEARS ,S/O. BHASKARAN, CHOONDUPURAKKAL HOUSE, KANIPAYOOR VILLAGE, KANIPPAYOOR DESOM, KUNNAMKULAM TALUK, KANIPAYOOR P. O., THRISSUR DISTRICT - 680 503.
3. PRINU P. VARKEY, AGED 49 YEARS, S/O. THAMPAN, PANAKKAL HOUSE, KUNNAMKULAM VILLAGE, KUNNAMKULAM DESOM, KUNNAMKULAM TALUK, KUNNAMKULAM P. O., THRISSUR DISTRICT - 680 503.

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to stay the operation of Exhibit P8 letter issued by the 1st respondent herein.

This petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of M/s.C.DHEERAJ RAJAN, ANAND KALYANAKRISHNAN Advocates for the petitioners and of STANDING COUNSEL for R1, the court passed the following:

P.B.SURESH KUMAR, J.

W.P.(C)No.21462 of 2021

Dated this the 7th day of October, 2021

ORDER

Admit.

Standing Counsel takes notice for the first respondent. Issue notice by speed post to respondents 2 and 3.

There will be an interim order as prayed for.

Sd/-

P.B.SURESH KUMAR, JUDGE

rkj

APPENDIX OF WP(C) 21462/2021

Exhibit P8

**THE TRUE COPY OF THE LETTER DATED 28.09.2021 ISSUED BY
THE 1ST RESPONDENT HEREIN.**

